

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO. 444
ANSWERED ON 22.07.2026

SKILL DEVELOPMENT TRAINING INSTITUTES IN BIHAR

444. # DR. DHARMSHILA GUPTA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has developed any mechanism to monitor the functioning of skill development training provider agencies operating in Bihar and Government's assistance being provided to them, if so, the details thereof;

(b) the number of training institutes inspected under the said mechanism during the last three years and the current year in Bihar; and

(c) the number of training institutes or concerned individuals against whom action has been taken so far in Bihar for irregularities, financial misconduct or violation of prescribed standards?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (c): Under the Government of India's Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres/institutes, etc. under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country including Bihar. The SIM aims at enabling the youth of India to get future-ready and equipped with industry-relevant skills.

The Government has developed the following mechanism to monitor the functioning of skill development training provider agencies:

PMKVY:- Under PMKVY, various processes have been put in place across the training lifecycle to ensure enrolled candidates receive quality training in compliance with PMKVY guidelines. The processes help in concurrent monitoring of training centres and candidate skilling progress in training centres. Below are some of the major systems set up to ensure the same include (i) Enrolment of the candidates under PMKVY scheme is Aadhaar based, hence it ensures that fake enrolments do not occur under the scheme (ii) Daily candidate attendance monitoring through Aadhaar enabled biometric attendance system (AEBAS). The training centers have been mandated to install AEBAS application in the tab/phone of candidates and trainers to mark attendance during the training duration. To ensure compliance to this, payment to the training centres have been linked to attendance. Most recently the biometric system was replaced with face authentication (iii) Concurrent Monitoring of training centres and candidate skilling lifecycle progress by Call Validation, Surprise Center Visits (iv) Virtual

Verification and Outcome based payment to training centres. Time to time recommendations is provided for course correction based on the on-ground issues faced by Training Centres, to curb malpractices. A penalty matrix has been devised to penalize non-compliant entities as per the discrepancies observed after due diligence/ corruption by the Monitoring Committee. In cases of severe non-compliance or any unethical practice like offering bribe, intimidating inspector/assessor etc a training center may be suspended for a period of six months or blacklisted from the skill ecosystem.

Under PMKVY, 356 training centres have been inspected in Bihar, out of which action has been taken on 125 training centres/institutes/individuals, during the last three years.

Directorate General of Training (DGT):- DGT periodically reviews the affiliation standards and norms for ITIs to ensure their relevance and effectiveness. The curriculum of courses under the CTS is also updated regularly in consultation with industry partners, to incorporate the latest technological advancements and evolving skill requirements—ensuring that the training remains aligned with market demand. Further, the respective State Governments, in coordination with the Central Government, conduct periodic joint inspections of ITIs, which ensures that standards in infrastructure, faculty qualifications, curriculum implementation, and training delivery in ITIs remain up to date. The State Skill Development and Entrepreneurship Committee (SSDEC) is empowered to initiate de-affiliation proceedings and recommend de-affiliation of ITIs to DGT, MSDE, if the Institutes are found to be non-compliant with the prescribed affiliation norms and standards.

During the last three years (2023–2025), the State Skill Development & Entrepreneurship Committee (SSDEC), Bihar, has recommended the de-affiliation of 24 ITIs on account of non-compliance with the prescribed affiliation norms and standards.

NAPS:- Monitoring is undertaken through the National Apprenticeship Portal and through scrutiny of apprenticeship records and claims, inspections/visits of establishments, wherever required, to ensure compliance with the provisions of the Apprentices Act, 1961 and the Scheme guidelines. Information regarding the number of establishments inspected is not maintained centrally under NAPS-2. However, monitoring and supervision of apprenticeship training are carried out by the concerned implementing authorities in accordance with the provisions of the Apprentices Act, 1961 and the NAPS-2 Guidelines. Under NAPS, a National Steering Committee (NSC) and a Scheme Monitoring and Review Committee (SMRC) have been established at the central level to monitor the scheme. Similarly, State Implementation Review Committees (SIRCs) have been constituted at the State/UT level.

JSS:- To strengthen monitoring, transparency, and accountability, all JSS operations have been digitized through the Skill India Digital Hub (SIDH) portal since FY 2024-25. The portal facilitates end-to-end management of scheme activities, including Aadhaar- based e-KYC enrolment, biometric attendance through Face Authentication, training delivery, assessment, certification, and monitoring. In addition, a multi-tier monitoring mechanism has been established for effective oversight of JSSs. This includes regular physical and virtual inspections by the Directorate of Jan Shikshan Sansthan (DJSS), Ministry of Skill Development and Entrepreneurship (MSDE), Regional Directorates of Skill Development and Entrepreneurship (RDSDEs), and District Skill Committees. At the State level, the monitoring and supervision of the JSSs is done by the RDSDEs. The RDSDE officials periodically visit and inspect the JSS under their jurisdiction for effective monitoring. A 16-member committee known as Board of Management (BoM) has been established in each JSS, which periodically reviews the programmes implemented by the JSS.
